

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.401/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company		Bishender Singh-Vs-Khosla Steel Industries Pvt Ltd	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PCS) }
2. CS. ROHIT KUMAR KESHARI (PCS) } PETITIONERS.

Rohit Keshari
28/11/17.

SHAKEEL KY AKHTAR } Respondent

~~Shakeel Ky Akhtar~~
28/11/17

ORDER

Ld. Pr. CS for the petitioner and the Ld. Counsel for the respondent are present.

Petitioner has filed contempt application. Respondent may file reply within 10 days from today with a copy in advance to the petitioner.

For disposal of the contempt application along with the C.P. both the parties are directed to file written statements within 3 weeks from today.

List on 16/01/2018 for hearing. Interim order, if any, is extended till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)